भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

प्रेस विज्ञप्ति
PRESS RELEASE

संपर्क प्रभाग, सेबी भवन, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051
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PR No.70/2026

Commencement of SEBI (Settlement of Administrative and Civil Proceedings) Regulations, 2026

1. SEBI (Settlement of Administrative and Civil Proceedings) Regulations, 2026 ("**Settlement Regulations, 2026**") has been notified on 08.10.2026. Settlement Regulations, 2026 shall come into force on 07.11.2026. These regulations can be accessed here: https://www.sebi.gov.in/legal/regulations/oct-2026/securities-and-exchange-board-of-india-settlement-of-administrative-and-civil-proceedings-regulations-2026_105126.html

2. For ease of understanding and filing of settlement applications, -
   (i) FAQs on Settlement Regulations, 2026 have been placed on the SEBI website www. sebi.gov.in which can be accessed here: https://www.sebi.gov.in/sebi_data/faqfiles/nov-2026/1793959419974.pdf
   (ii) A facility to help the applicants to calculate settlement amount has been provided on the SEBI website which can be accessed here: https://www.sebi.gov.in/set-cal-v2/set-cal.html
   (iii) Online settlement application form has been provided on SEBI website which can be accessed here: https://siportal.sebi.gov.in/intermediary/settlementApplication.html
   (iv) A Help desk has been set up, framework for which can be accessed here:

https://www.sebi.gov.in/sebi_data/faqfiles/jun-2026/1782726476068.pdf

(v) An explainer video about how to use facility to calculate settlement amount has been provided on SEBI website which can be accessed here. https://www.sebi.gov.in/set-cal-v2/set-cal.html

3. Eligible persons may apply for settlement in accordance with Settlement Regulations, 2026.

Mumbai
November 06, 2026